

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 5th JULY, 2024, 02:30 P.M.

CP (IB) /18/GB/2023

**Present: 1. Hon'ble Member (Judicial), Shri Deep Chandra Joshi
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	Indian Bank (Erstwhile Allahabad Bank) Vs Hemant Kumar Jain
Under Section	U/s 95 (1) of IBC, 2016

For Petitioner (s) : Mr. M.Sharma, Adv.

For Respondent (s) : Mr. K. Agarwal, Adv.

RP : Mr. P. Gaggar, RP

ORDER

Ld. Counsel Mr. K. Agarwal appears for the Personal Guarantor, who states that there was a delay in filing their reply affidavit and in this regard, they have filed a delay condonation application which is stated to be listed on 08.08.2024.

This matter to be tagged along with the aforesaid application on **08.08.2024**.

Sd/-

**Satya Ranjan Prasad
Member (Technical)**

Sd/-

**Deep Chandra Joshi
Member (Judicial)**